PROGRAMME - TENTATIVE

Subject: “Regulatory Framework and Dispute Resolution in Telecom, Broadcasting and Cable Services Sectors”

Saturday 1st October, 2011,
“The Chandigarh Ashok”, Chandigarh

10.30 am to 11.00 am Registration of delegates

INAUGURAL SESSION

11.00 am to 11.05 am Lighting of the Lamp

11.05 am to 11.10 am Felicitation of the dignitaries.

11.10 am to 11.20 am Welcome Address by Shri P.K. Rastogi, Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)

11.20 am to 11.30 am Address by Shri R. Ashok, Member, Telecom Regulatory Authority of India (TRAI)

11.30 am to 11.45 am Address by Hon’ble Shri Justice S.S. Sodhi, Retd. Chief Justice, High Court of Allahabad (Special Guest)

11.45 am to 12.05 pm Address by Hon’ble Shri Justice M.M. Kumar, Acting Chief Justice, High Court of Punjab and Haryana (Chief Guest)

12.05 pm to 12.25 pm Inaugural address by Hon’ble Mr. Justice T. S. Thakur, Judge, Supreme Court of India

12.25 pm to 12.45 pm Concluding remarks by Shri S.B. Sinha, Chairperson, TDSAT.

12.45 pm to 12.55 pm Vote of thanks by Shri D.P. De, Advisor, TDSAT

12.55 pm to 01.00 pm Presentation of Mementos to the Dignitaries.

01.00 pm to 02.00 pm LUNCH

BUSINESS SESSION-I

“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE TELECOM SECTOR”

02.00 pm to 02.05 pm Opening remarks and Introduction of the panelists by the Moderator of the Session Shri Manjul Bajpai, President, Telecom Lawyers Association

Presentation by

02.05 pm to 02.15 pm 1. Shri Manjul Bajpai, President, Telecom Lawyers Association

Panelists:

(i) Shri G.S. Julka, Acting CGM, BSNL Punjab
(ii) Shri Manoj Singh, DDG, TERM Cell, DoT, Punjab
(iii) Shri Rajan S. Mathews, Director General, COAI
(iv) Shri Sanjeev Banzal, Advisor (MN), TRAI

02.15 pm to 02.55 pm Discussion and interactive session, of the panelists with the audience to be moderated by Shri Manjul Bajpai, President, Telecom Lawyers Association

02.55 pm to 03.00 pm Presentation of Mementos

03.00 pm to 03.15 pm TEA BREAK
BUSINESS SESSION-II

“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE BROADCASTING AND CABLE SERVICES SECTORS”

03.15 pm to 03.20 pm Opening remarks and introduction of the panelists by the Moderator of the Session Shri Meet Malhotra, Senior Advocate

03.20 pm to 03.30 pm (i) Presentation by Shri Ashok Mansukhani, President, MSO Alliance

Panelists:

(i) Shri R.K. Verma, President, Chandigarh Telecom District Telephone Subscribers Association (CTSA)
(ii) Shri Wasi Ahmed, Advisor (B&CS), TRAI
(iii) Mrs. Roop Sharma, President, Cable Operators Federation of India
(iv) Shri A. Mohan, Executive Vice- President, Zee Network
(v) Shri Ashok Mansukhani, President, MSO Alliance

03.30 pm to 04.20 pm Discussion and interactive session, of the panelists with the audience to be moderated by Shri Meet Malhotra, Senior Advocate

04.20 pm to 04.25 pm Presentation of Mementos.

04.25 pm to 04.30 pm Vote of Thanks by Shri D.P. De, Advisor, TDSAT